

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4124  
ANSWERED ON:03.12.2010  
PENDING BILLS  
Virendra Kumar Shri

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government are aware of that several private hospital on CGHS panel have not been paid of their hospital bills pending with the Government since a long time;
- (b) if so, the details and reason thereof;
- (c) whether aforesaid private hospitals do not give admission to the pensioners and their dependants for medical treatment due to non-payment of the Bills;
- (d) if so, the details and the reasons thereof; and
- (e) the action taken by the Government to expedite the matter in this regard?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e) : There have been pending medical bills of hospitals in Hyderabad which are now being cleared on priority. CGHS has also recently entered into a Memorandum of Agreement with UTI-TSL according to which the agency has to make payment to the hospitals within 10 days of receipt of physical copies of the bills by it from the hospitals. After the agency makes payment to hospitals, it forwards periodically to CGHS to bills cleared by it. The bill so received from the Bill Clearing Agency are scrutinized by the CGHS officials to see whether the payments have been made in accordance with the instructions and as per the approved Package rates.